

proposed for this programme is Rs. 336 crores.

THEIN DAM

*41. SARDAR HARCHARAN SINGH DUGAL :

SARDAR RAM SINGH :

SHRI M. K. MOHTA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the Government of Punjab submitted a proposal regarding the construction of Thein Dam across river Ravi to remove water shortage in that region, to the Central Water and Power Commission in the year 1964;

(b) if so, whether any decision has been taken on the proposal by the Central Government ; and

(c) if not, the reasons thereof ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) Yes, Madam.

(b) and (c) The project report on Thein Dam received in 1964 was estimated to cost Rs. 69.93 crores. This report was examined in Central Water and Power Commission and the comments were sent to the State Government. Subsequently the project estimate has been revised by the State Government to cost Rs. 90.78 crores. This revised estimate received in May, 1969 is under examination of the Central Water and Power Commission.

AID FROM UNITED NATIONS CHILDREN'S FUND

*42 SHRI M. K. MOHTA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state that :

(a) whether it is a fact that India is likely to receive 14 million dollars from the United Nations Children's Fund; and

(b) if so, the projects on which the amount would be spent and the names of the States which are likely to receive the allocations ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-

MENT (SHRI K. K. SHAH) : (a) and (b) UNICEF is likely to make available to India assistance of the order of \$12,069,000 for the period 1969-74 for the following schemes/projects in the field of medical and public health ;

1. Rural health
2. Rural Water Supply
3. Tuberculosis control
4. Smallpox vaccine production
5. Medical education
6. Health transport and equipment maintenance
7. Leprosy Control.

- The UNICEF assistance is allocated scheme/project-wise and not State-wise.

दिल्ली में आवास की समस्या

*43. श्री सुन्दर सिंह भंडारी :

श्री पीताम्बर दास :

श्री जगदम्बी प्रसाद यादव :

श्री मानसिंह वर्मा :

क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण आवास और नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि दिल्ली के नागरिकों की आवास संबंधी आवश्यकताओं की पूर्ति ठीक से नहीं हो रही है ; और

(ख) यदि हां, तो यह बात सरकार के ध्यान में सर्वप्रथम कब आई और सरकार इस समस्या को कब तक मुलज्जा सके ?

†[HOUSING PROBLEM IN DELHI

*43. SHRI SUNDAR SINGH BHANDARI :

SHRI PITAMBER DAS :

SHRI J. P. YADAV :

SHRI MAN SINGH VARMA :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware of the fact that the housing requirements

†[] English translation.

of the citizens of Delhi are not being properly fulfilled and

(b) if so, when this problem came to the notice of Government for the first time and by when Government would be able to solve the problem ?

स्वास्थ्य तथा पारिवार नियोजन और निर्माण आवास और नगर-विकास मंत्रालय में राज्य मंत्री (श्री बी० एस० मूर्ति) : (क) सरकार को आवास की कमी, विशेषकर, निम्न तथा मध्यम आय ग्रुप के बारे में पता है।

(ख) सरकार को आवास की कमी सदा मालूम रही है और इसी के परिणामस्वरूप 1952 में आवास का संविभाग पृथक किया गया था। यह समस्या केवल दिल्ली तक सीमित नहीं है, अपितु यह देश के अन्य महानगरों और बड़े शहरों में है। समस्या का समाधान अन्य बातों के साथ इस बात पर निर्भर है कि कृषि, उद्योग, परिवार नियोजन आदि जैसे अन्य उच्च प्राथमिकता प्राप्त कार्यक्रम की अनिवार्य मांगों का दृष्टि में रखते हुए, इस उद्देश्य के लिए कितना धन दिया जा सकता है।

[THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Government are aware of the shortage of housing, particularly for the Low and Middle Income Groups.

(b) Government have all along been aware of the housing shortage which led to the creation of a separate portfolio for Housing in 1952. The problem is however, not confined to Delhi alone, but is found in other metropolitan towns and large cities in the country. The solution of the problem would depend *inter alia* on the extent to which funds can be spared for the purpose, keeping in view the competing demands of other high priority programmes like Agriculture Industry, Power, Family Planning etc.]

*44[Transferred to the 1st August, 1969]

[] English translation.

PUBLIC SECTOR FERTILIZER PROJECTS

*45. SARDAR D. K. JADHAV : Will the Minister of PETROLEUM AND CHEMICALS AND METALS be pleased to state :

(a) what are the broad criteria for determining the suitability and location of public sector fertilizer projects;

(b) whether it is a fact that consideration other than economic are allowed to influence the location of factories; and

(c) whether Korba which has been adjudged by technical experts as being ideally situated for the location of fertilizer factory has been placed at the bottom of the list ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) (a) Important factors taken into account in deciding the location of fertilizer factories are the availability and nearness of source of raw materials, availability of land, power and water, transport facilities for moving raw materials and end products, demand for the fertilizer from the factory within an economic marketing zone, availability of finance including foreign exchange etc.

(b) No, Madam,

(c) A final decision has not yet been taken regarding the setting up of coal based fertilizer plants in the public sector.

LOAN ADVANCES TO 'OTHER PARTIES'

*46. SHRI R. P. KHAITAN :
SHRI KRISHAN KANT :

Will the Minister of FINANCE be pleased to state the break-up of the loan advances to 'other parties' by the Central Government mentioned at Page 87 of the Explanatory Memorandum on the Central Budget for 1969-70, during the last two years with the names of the parties?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) A statement giving the available information is laid on the Table.

STATEMENT

The borrowers covered by the category "other parties" on page 87 of the Explanatory Memorandum on the Budget of the Central Government for 1969-70 whose number is very large, include Government